NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 6/111/11 CA. NO.

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE COMPANY: MI/s. Mr. Janapriya Ghosh Vs. M/s. DLF Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111

<u>S.NO.</u>	NAME DES	IGNATION	REPRESENTATION	SIGNATURE	
1	H·LTiku	SrAdh r		P	
2.	Rohan Hayma	Adr		0	
3.	A whit Rajgarhia	Adv)		
4.	BHASKAR	AD V	PETITIONER	BS	
5	RUPAL LUTURA ADN		R-3 ISEBI	R-3 ISEBI LL	

ORDER

Matter has been transferred from Court No.1.

2. Ld. Senior Counsel has apprised this Bench that a similar matter is under consideration before the Hon'ble High Court of Punjab & Haryana at Chandigarh and is coming up for final disposal on 18.10.2016.

3. It is therefore submitted that the issue in the present case being identical, it would be expedient to dispose off the present petition after the decision of Hon'ble High Court of Punjab & Haryana in the appeal proceedings.

4. To come up on 11.11.2016.

(Ina Malhotra) Member Judicial